

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1765
ANSWERED ON:14.03.2002
UNAUTHORISED TICKET RESERVATION BY UNLICENSED TRAVEL AGENTS
ABDUL RASHID SHAHEEN

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have constituted various groups in each zone to check unauthorised ticket reservation by unlicensed travel agents and agencies;
- (b) if so, the details thereof;
- (c) the zone-wise number of raids conducted during the last six months;
- (d) the number of persons arrested and the action taken against them;
- (e) whether it is a fact that this unauthorised ticket reservation work is done with the nexus of the Railway employees; and
- (f) if so, the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIST
RAILWAYS (SHRI O. RAJAGOPAL)

(a) & (b): In order to curb the menace of sale of tickets by unauthorised travel agents, touts & other unscrupulous elements, regular and surprise checks are conducted by nominated staff of Commercial & Vigilance departments and police is also associated from time to time.

(c) & (d): The zone-wise number of checks conducted against touts and the number of persons apprehended during the last six months i.e. July to December, 2001 are as under:-

Railway conducted	Number of checks apprehended	Number of persons
Central	1907	8
Eastern	1405	152
Northern	1194	98
North Eastern	2054	26
Northeast Frontier	1094	3
Southern	5156	665
South Central	1432	31
South Eastern	702	158
Western	3280	24
Total	18224	1165

(e) & (f): A few cases of connivance of railway staff have come to notice and disciplinary action is taken against the staff found conniving in malpractices. Strict watch is kept on the working of the railway staff by the way of various checks.